

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **05.06.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(CA)/53(CHE)/2024  
**NAME OF THE PETITIONER(S)** : Maya D Kothari (Construbutory) M/s Fort  
Agencies Pvt Ltd and Another  
**NAME OF THE RESPONDENTS** :  
**UNDER SECTION** : Sec 248(8), 271(E ) R/w 272(1)(B) of CA,  
2013

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**ORDER**

Present: Ld. Counsel Ms. Raina Birla for the Petitioner.

Heard.

This petition is for winding up of the struck off company and for appointment of the Liquidator.

Petitioner is directed to serve copy of the petition on the RoC for response.

List the petition for appearance / report on **22.07.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)